NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI T.C.P. NO.24/397,398,402/NCLT/MB/MAH/2013

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P.NO.24/397,398,402/NCLT/MB/MAH/2017

CORAM:

SHRI M.K. SHRAWAT MEMBER (JUDICIAL)

SHRI ASHOK KUMAR MISHRA

MEMBER (TECHNICAL)

In the matter of Sections 397, 398, 402 of the Companies Act, 1956;

Mr. Sudhir Raut and Another.

.....Petitioners.

Versus

Alhana Agritech Private Limited.

.....Respondents.

PRESENT ON BEHALF OF THE PARTIES

FOR THE PETITIONERS

Mr. Mahesh Athavale PCS alongwith Ms. Anagha Anasingaraju Advocate for the Petitioners.

FOR THE RESPONDENTS.

Mr. R.T. Rajguroo Advocate for the Respondents.

ORDER

Heard on: 07.07.2017. Pronounced on: 12.07.2017

ORDER I.A. No. 02/2016 in T.C.P. No. 24/397-398/CLB/MB/MAH/2013

- The Learned Representatives of both the sides are present. Heard.
- A Praecipe dated 13.07.2017 is placed on record.
- 3 He is seeking permission to withdraw the Petition.
- Disposed of on the ground of "Mutual Settlement"
- This Bench record the appreciation of the Learned Counsel for advising their respective clients for the "Mutual Settlement".
- Matter stands disposed of accordingly. Consigned to Records.

Sd/-

Sd/-

Ashok Kumar Mishra Member (Technical) Dated: 13.07.2017 M.K. Shrawat Member (Judicial)

BEFORE THE HONOURABLE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

COMPANY PETITION NO.24 OF 2013

IN THE MATTER OF SECTION 397, 398, 402, OF THE COMPANIES ACT, 1956 (SECTION 241 TO 244 OF THE COMPANIES ACT, 2013)

AND

IN THE MATTER OF ALHANA AGRITECH PRIVA	TE LIMITED
MR. SUDHIR RAUT AND ANOTHER	PETITIONERS
VERSUS	
ALHANA AGRITECH PRIVATE LIMITED AND OTHERS	RESPONDENTS

In terms of the Consent Terms filed by the parties in the above Petition, it is hereby confirmed and declared that all the actions as contemplated by the Consent Terms have been taken by the respective Parties.

The parties therefore are filing this memo with a request to dispose of the Company Petition No 24 of 2013 as the issues stand settled.

For and on Behalf of the Petitioners

For and on behalf of the Respondents

Sudhir Raut PCS.

Mumbai

Dated: 13th July 2017